

[Mr. Speaker]

replies to the remarks made in this regard. This matter has also been under my consideration.

I received a letter dated 16 July, 1980 from Shri Jyoti Basu, Chief Minister of West Bengal regarding certain remarks made by the Minister of Energy and Coal in Lok Sabha on 9 July, 1980, about the Government of West Bengal. I have forwarded that letter to the Minister of Energy and Coal and the Prime Minister for **Comments.**

In regard to the allegation made against him, the Minister of Energy and Coal has sent me a communication explaining the position, together with copies of certain documents. Shri Jyotirmoy Bosu has also written to me and met me and said that he would show some documents to me in this regard. I would examine the matter further on receipt of the documents in support of the motion from Shri Jyotirmoy Bosu.

SHRI JYOTIRMOY BOSU: On a point of order. I have given a Privilege Motion against what he said on the 9th of July about coal dumpings in Calcutta, which is an absolutely untrue statement. That is my privilege motion.

MR. SPEAKER: We have got Chief Minister letter....

SHRI JYOTIRMOY BOSU: My Privilege motion is against Mr. Ghani Khan Chaudhury....

MR. SPEAKER: Mr Jyotirmoy Bosu, please sit down. Don't monopolise all the time.

SHRI JYOTIRMOY BOSU: He has said that, The Minister has said that....

MR. SPEAKER: Please sit down.

Now, Shri Jharkhande Rai.

श्री झारखंडे राय (घोली) अध्यक्ष महोदय कृपया मेरी फायरिंग पर मैंने काम रोकने प्रस्ताव दिया था।

MR. SPEAKER: I have disallowed that; it is a State subject....

PROF. P. J. KURIEN: I have given notice of a privilege motion..

MR. SPEAKER: I have received it, Mr. Kurien. I have already informed you. It has been sent for ascertaining the facts.

श्री राम बिजल पातवान (हाजीपुर) : अध्यक्ष महोदय, मैंने श्री एडनमट मोशन, दिया है। दिल्ली में जो डकैतियां हो रही है . . .

MR. SPEAKER: Next item. Papers to be laid on the Table. Shri Kedar Pandey....

12.10 hrs.

#### PAPERS LAID ON THE TABLE

DETAILED DEMAND FOR GRANTS (GENERAL) 1980-81 OF MINISTRY OF IRRIGATION

THE MINISTER OF IRRIGATION (SHRI KEDAR PANDAY): I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of Ministry of Irrigation for 1980-81. [*Placed in Library. See No. LT-1136/80*].

DETAILED DEMANDS FOR GRANTS (GENERAL), 1980-81 OF MINISTRY OF SUPPLY AND REHABILITATION

THE MINISTER OF INFORMATION AND BROADCASTING AND SUPPLY AND REHABILITATION (SHRI VASANT SATHE): I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of Ministry of Supply and Rehabilitation for 1980-81. [*Placed in Library. See No. LT-1137/80*].

DETAILED DEMANDS FOR GRANTS (GENERAL), 1980-81 OF MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI P. SHIV SHANKAR): I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of Ministry of Law, Justice and